

ADDENDUM TO FORM G
THIS IS AN ADDENDUM TO INVITATION FOR EXPRESSION OF INTEREST
PUBLISHED ON 18TH MAY 2025 FOR
PANCHTATWA MILK INDUSTRIES PRIVATE LIMITED
(U40100PN2015PTC156614)
ENGAGED IN PROCURING, PROCESSING & PASTEURIZING OF MILK AND MANUFACTURING
OF VARIOUS MILK VALUE ADDED PRODUCTS LIKE GHEE, BUTTER, SKIMMED MILK POWDER
AND OTHER BI-PRODUCTS ETC AT PUNE

(Addendum to Form G published in Financial Express (English) All Editions + Pratahkal (Marathi) Mumbai Edition + Hosadigantha (Kannad) Bangalore Edition + Financial Express (Gujarati) Ahmedabad Edition on 18th May 2025 under Regulation 36A (1) of the Insolvency & Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
10.	Last date for receipt of expression of interest	14.06.2025
11.	Date of issue of provisional list of prospective resolution applicants	24.06.2025
12.	Last date for submission of objections to provisional list	29.06.2025
13.	Date of issue of final list of prospective resolution applicants	09.07.2025
14.	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to Prospective Resolution Applicants	14.07.2025
15.	Last date for submission of resolution plans	13.08.2025

Note: The other contents and terms of the Form G dated 18.05.2025 shall remain the same. Further, the existing prospective resolution applicant(s) in response to Form G dated 18.05.2025, need not to submit again.

Anshul Gupta
Resolution Professional
In the matter of M/s Panchtatwa Milk Industries Private Limited
IBBI/IPA-002/IP-N00310/2017-2018/10899
AFA valid upto: 31.12.2025
Email Id: contactanshulgupta@gmail.com